NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T J. SETHINBERM

2. G.S. DHANALAKSAM?

3. A.K. Mylsamy DenikaniB.

DesikaniB.

Desikanis for Juhilin Jinu Jebarson counsel for 10th Respondent. G.S.DAL

COUNSEL FOR

R5-R8.

Denihanig,

Deri Lam, B.

ORDER

Counsel for petitioner present. Counsel for R1 to R8 present and stated that he is representing R9 & R11, proposed respondents to be impleaded as parties. Counsel for R10, proposed respondent to be impleaded present and stated that they have no objection in case of impleading him as respondent in the main CP. Therefore, R10 is impleaded in the main CP as respondent. Counsel for R9 & R11 sought time for filing counter in the application filed by counsel for petitioner for impleading them as respondents. R12 is an official respondent. The notice has been served on him. Time extended at request. Put up on <u>02.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)